

9th December, 1977, publishing the Insecticides (Amendment) Rules, 1977. [Placed in Library. See No. LT-1608/78.]

**Report (1976-77) of the Indian Institute of Technology, Delhi**

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): Sir, I beg to lay on the Table a copy (in Hindi) of the Annual Report of the Indian Institute of Technology, Delhi, for the year 1976-77. [Placed in Library. See No. LT-1462/78.]

**Report (1976-77) on the working of Industrial and Commercial undertakings of the Central Government (Volume I to III)**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table, a copy (in English and Hindi) of the Annual Report on the working of Industrial and Commercial Undertakings of the Central Government for the year 1976-77 (Volumes I to III). [Placed in Library. See No. LT-1544/78.]

**I. Report (1976-77) and Accounts of the Housing and Urban Development Corporation Limited, New Delhi and related papers**

**II. Corrigendum to Government notification S.O. No. 4226, dated 6th August, 1977**

निर्माण और आवास तथा पूति और पुनर्वास मंत्रालय में राज्य मंत्री (श्री राम किंकर) : श्रीमन्, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ :—

I. कम्पनी अधिनियम, 1956 की धारा 619 की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :—

- (i) 1976-77 के वर्ष के लिए हाउसिंग एण्ड अर्बन डेवलपमेंट कारपोरेशन लिमिटेड, नई दिल्ली का सातवां वार्षिक

प्रतिवेदन तथा लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन तथा उस पर भारत के नियन्त्रक महालेखापरीक्षक की टिपणियों सहित ।

- (ii) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा ।

[Placed in Library. See No. LT-1528/78 for (i) and (ii).]

II. अचल सम्पत्ति का अर्जन तथा अधिग्रहण अधिनियम, 1952 की धारा 17 की उपधारा (2) के अधीन, सरकारी अधिसूचना का० आ० सं० 4226, दिनांक 6 अगस्त, 1977 का शुद्धि पत्र प्रकाशित करने वाली, निर्माण तथा आवास मंत्रालय की अधिसूचना का० आ० सं० 2477, दिनांक 6 अगस्त, 1977 की एक प्रति ।

[Placed in Library. See No. LT-1607/78.]

**I. Railway protection force (Amendment) Rules, 1977**

**II. Notification of the Ministry of Railways (Railway Board)**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Railways (Railway Board), Under sub-section (3) of section 21 of the Railway Protection Force Act, 1957:

- (i) G.S.R. No. 32, dated the 7th January, 1978, publishing the Railway Protection Force (Amendment) Rules, 1977.

(ii) G.S.R. No. 33, dated the 7th January, 1978, publishing the Railway Protection Force (Amendment) Rules, 1977. [Placed in Library. See No. LT-1518/78 for (i) and (ii).]